

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 5445
ANSWERED ON 25.07.2019

NATIONAL WATER POLICY

5445. SHRI BIDYUT BARAN MAHATO SHRI SUDHEER GUPTA
SHRI DHAIRYASHEEL SAMABHAJIRAO MANE SHRI GAJANAN KIRTIKAR

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the provision made in respect of taking measures for rain water harvesting in National Water Policy, 2012;
- (b) whether the Government has requested all the States/UTs to formulate State specific action plan for water conservation/harvesting and if so, the details thereof;
- (c) whether the Government has also requested the States/UTs to constitute a committee to monitor the progress of water conservation/harvesting;
- (d) if so, the details thereof and the response of the State/UT Governments in this regard;
- (e) whether any assessment has been made regarding the storage capacity of rain water in each State; and
- (f) if so, the details of the capacity of each State for storing the rain water and the percentage which is being stored at present?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) The provisions made in National Water Policy, 2012 in respect of rain water harvesting are given as under:

- i. In urban and industrial areas, rainwater harvesting should be encouraged to increase availability of utilizable water. Implementation of rainwater harvesting should include scientific monitoring of parameters like hydrogeology, groundwater contamination, pollution and spring discharges.
- ii. States should be incentivized to increase water storage capacity, which inter-alia should include revival of traditional water harvesting structures and water bodies.
- iii. To the extent possible, existing programs like MGNREGA may be used by farmers to harvest rain water using farm ponds and other soil and water conservation measures.

(b) to (d) A meeting of the State Ministers of Water Resources and Water Supply chaired by Minister of Jal Shakti was held on 11th June 2019 to review the steps taken by various States on water conservation and the implementation of action plans to deal with the water supply situation, plan for water harvesting and conservation in convergence with other programmes. State Governments were requested to complete water conservation measures so that large-scale rain water harvesting could be possible in the upcoming monsoon season.

Central Ground Water Board (CGWB), Ministry of Jal Shakti, has prepared a conceptual document titled “Master Plan for Artificial Recharge to Ground Water – 2013” which provides information about area-specific artificial recharge techniques to augment ground water resources. State-wise details are given at **Annexure-I**. The Master Plan has been circulated to the State Governments for implementation.

Further, Central Ground Water Authority (CGWA) has issued directives to all States/UTs to take measures to promote artificial recharge of ground water / rain water harvesting.

Department of Drinking Water & Sanitation has issued an advisory on 20th May 2019 to States on water conservation and to meet the drinking water requirements of rural areas on priority, during scarcity.

An ‘Inter-Ministerial Committee’ under the Chairmanship of Secretary (WR, RD & GR) has been constituted to take forward the subject of ‘Push on water conservation related activities for optimum utilization of monsoon rainfall’.

Department of Land Resources, Ministry of Rural Development, during the period from 2009-10 to 2014-15, has sanctioned 8214 watershed development projects in 28 States covering an area of about 39.07 million hectare under Integrated Watershed Management Programme (IWMP). The activities under the watershed development projects inter alia include drainage line treatment, soil and moisture conservation, rain water harvesting, etc. As per the information received from the States, 5,87,080 water harvesting structures including check dams were created / rejuvenated during the period from 2014-15 to 2018-19,. The State-wise details are given at **Annexure - II**.

Department of Land Resources has issued advisories to States on water conservation on 14.05.2018 and further on 17.05.2019 for intensive water conservation and water harvesting efforts under Watershed Development Projects.

Ministry of Housing & Urban Affairs (MOH&UA) has taken measures aimed at water conservation like issuance of guidelines for Urban Regional Development Plan Formulation and Implementation (URDPFI) and Model Building Bye-Laws (MBBL) for the Urban Local Bodies (ULBs) and Urban Development Authorities (UDAs) to implement rain water harvesting and take other water conservation measures. Till date, 33 States/UTs out of 36 States/UTs have amended their Building Bye Laws (BBLs) or issued guidelines in this regard, in compliance with MBBL.

Ministry of Jal Shakti has launched Jal Shakti Abhiyan - a campaign for water conservation and water security. MoH & UA is participating actively in the Jal Shakti Abhiyan and has issued "Guidelines for Urban Water Conservation" to all the States/UTs. As per the guidelines, ULBs should constitute a Rain Water Harvesting Cell for effective monitoring of rain water harvesting in the city.

(e) & (f) No assessment has been made regarding the storage capacity of rain water in each State.

Annexure referred to in reply to parts (b) to (d) of Unstarred Question No. 5445 to be answered in Lok Sabha on 25.07.2019 regarding “National Water Policy”.

State Wise Rural and Urban Artificial Recharge Structures as Proposed in Master Plan

S No.	State	Rural		Urban		Total		Volume of Water to be recharged (mcm)
		Structure (Number)	Cost (Rs. in crore)	Structure (Number)	Cost (Rs.in Crore)	Structure (Number)	Cost (Rs. in crore)	
1	Andhra Pradesh (undivided)	68625	2703.15	750000	1230.00	818625	3933.15	2423.3
2	Bihar	2058	128.81	100000	164.00	102058	292.81	106.27
3	Chhattisgarh	87202	1856.21	200000	309.00	287202	2165.21	2954.79
4	Delhi	8	0.40	142850	1097.50	142858	1097.90	38.48
5	Goa	1393	83.58	10000	16.40	11393	99.98	534.45
6	Gujarat	18775	769.00	500000	725.00	518775	1494.00	1593.94
7	Haryana	44727	1255.30	376000	1675.00	420727	2930.30	866.26
8	Himachal	102328	573.47	50000	82.00	152328	655.47	1788
9	Jammu & Kashmir	1688	168.80	100000	145.00	101688	313.80	1700
10	Jharkhand	26282	1733.34	200000	290.00	226282	2023.345	1461.87
11	Karnataka	72985	1998.66	700000	1148.00	772985	3146.66	11534.73
12	Kerala	754427	5457.72	315000	456.75	1069427	5914.47	1701.44
13	Madhya Pradesh	532724	10717.61	600000	984.00	1132724	11701.60	15383.39
14	Maharashtra	51157	7926.34	1605670	2765.75	1656827	10692.09	3103.43
15	NER states	15250	765.90	400000	656.00	415250	1421.90	5714.2
16	Odisha	5856	525.00	300000	499.50	305856	1024.50	1268.71
17	Punjab	79924	2021.47	375000	1650.00	454924	3671.47	1388
18	Rajasthan	9603	1566.07	500000	820.00	509603	2386.07	907.42
19	Sikkim	1905	54.07	5000	13.25	6905	67.32	277
20	Tamil Nadu	193574	9284.63	0	0.00	193574	9284.63	712.3
21	Uttar Pradesh	108945	7629.28	1200000	1968.00	1308945	9597.28	5406.18
22	Uttarakhand	2900	414.75	48250	68.25	51150	483.00	6591.67
23	West Bengal	97360	3450.06	300000	522.00	397360	3972.06	17897.8
24	A & Nicobar Island	1640	44.02	1200	8.00	2840	52.02	96.2
25	Chandigarh	0	0.00	8700	652.50	8700	652.50	30.71
26	Dadra & Nagar Haveli	65	3.38	1000	1.50	1065	4.87	2.94
27	Daman and Diu	0	0.00	4044	4.44	4044	4.44	0.13
28	Lakshadweep	0	0.00	6100	30.50	6100	30.50	0.0327
29	Puducherry	1740	61.40	1000	3.05	2740	64.45	80.27
	Total	2283141	61192.41	8799814	17985.39	11082955	79177.80	85563.91

ANNEXURE-II

Annexure referred to in reply to parts (b) to (d) of Unstarred Question No. 5445 to be answered in Lok Sabha on 25.07.2019 regarding “National Water Policy”.

State-wise details of Water Harvesting Structures (WHS) created/rejuvenated under WDC-PMKSY during 2014-15 to 2018-19.

Sl. No	State	WHS created/Rejuvenated (in Nos.)
1	Andhra Pradesh**	186532
2	Arunachal Pradesh	564
3	Assam	6152
4	Bihar	3818
5	Chhattisgarh	7069
6	Gujarat	18480
7	Haryana	2892
8	Himachal Pradesh	8836
9	Jammu & Kashmir	3438
10	Jharkhand	3134
11	Karnataka	28132
12	Kerala	17725
13	Madhya Pradesh	24851
14	Maharashtra	10043
15	Manipur	10264
16	Meghalaya	2335
17	Mizoram	7531
18	Nagaland	2465
19	Odisha	20974
20	Punjab	316
21	Rajasthan	99309
22	Sikkim	169
23	Tamil Nadu	49971
24	Telangana	19353
25	Tripura	2383
26	Uttar Pradesh	22696
27	Uttarakhand	16962
28	West Bengal	10686
	Total	587080

Note: Provisional and subject to change (As per information received from States). **including achievements in convergence with MGNREGA in watershed area.
